

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P.No. 15/111/11**

**CORAM:**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

**NAME OF THE COMPANY:** Shri Minal Gupta & Ors. Vs. M/s Starwire India  
Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 111**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Abhay Kumar Das, Advocate		
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	For the Respondent No.1:	Ms. Rekha Sharma, C.S.		
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**ORDER**

Request for adjournment is being made by Ld. Counsel for the Petitioner.  
Last opportunity is granted.

To come up on 23<sup>rd</sup> October, 2017.

  
**(Ina Malhotra)**  
**Member (J)**

(Lekh Raj Singh)